

Hon'ble the Chief Justice, Hon'ble Chairperson and Hon'ble Member of Computerization Committee in High Court of H.P. are pleased to appreciate the efforts of the Presiding Officers and staff of the Courts of learned District & Sessions Judges, Bilaspur, Chamba, Hamirpur, Kinnaur at Rampur and Una, the Courts of ld. Additional District & Sessions Judges, Bilaspur, Chamba, Hamirpur, Kangra at Dharamshala, Court No. 1, Shimla (Camp at Rohru-II), Solan-II and Una-I, the learned Civil Judges (Sr. Division)-cum-Chief Judicial Magistrate, Bilaspur, Chamba, Hamirpur and Solan, learned Civil Judge (Sr. Division)-cum-Additional Chief Judicial Magistrate, Court No. 1, Ghumarwin, Court No-II, Hamirpur, Rampur, Court No. 1, Paonta Saheb, Court No. 1, Amb, (Una), and Courts of learned Civil Judge (Jr. Division)-cum-JMIC, Bilaspur, Court No. 2 and 3 Ghumarwin, Chamba, Court No. 3, Hamirpur, Jawali, Dharamshala-I, Court No. 2, Dehra, Manali, Jubbal, Court No. 2, Paonta Saheb and Kandhaghat for maintaining zero level of undated cases in their respective Court as on 05.10.2015.